

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Ravi Kumar Bhaskar, S.D.J.M.-cum-Judge I/c., Bokaro
2. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
3. Sri Rajeev Kumar Singh, Railway Judicial Magistrate, Chaibasa (Porahat)
4. Mrs. Pragya Bajpai, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M., J.J. Board, Chatra
5. Ms. Shikha Agrawal, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Daltonganj
6. Sri Arpit Srivastava, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj
7. Sri Kumar Vipul, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Daltonganj
8. Ms. Shweta Kumari No.II, Addl. Civil Judge (Jr. Div.)-cum-Special Court, elected M.P./M.L.A., Dhanbad
9. Sri Shivam Chaurasia, J.M.-cum-Addl. Railway Judicial Magistrate, Dhanbad
10. Sri Rakesh Raushan, Railway Judicial Magistrate, Dhanbad
11. Sri Safdar Ali Naiyar, Civil Judge (Jr. Div.), Dhanbad
12. Sri Abhishek Srivastava, S.D.J.M., Dhanbad
13. Ms. Sangita, S.D.J.M., Garhwa
14. Sri Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Garhwa
15. Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
16. Ms. Kumari Nitika, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
17. Ms. Darshna, S.D.J.M., Giridih
18. Mrs. Sonam Vishnoi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
19. Ms. Angelina John, Civil Judge (Jr. Div.)-cum-J.M., Giridih
20. Ms. Nirmala Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum- P.M., J.J. Board, Gumla
21. Ms. Avaniika Gautam, S.D.J.M.-cum-Spl. Court, elected M.P./M.L.A, Hazaribagh
22. Ms. Rupa Bandana Kiro, Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
23. Sri Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
24. Ms. Pooja, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
25. Ms. Saudamini Singh, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
26. Sri Ravi Shanker Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
27. Sri Mayank Maliyaz, J.M.-cum-Judge I/c., Jamshedpur
28. Sri Tabinda Khan, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti
29. Sri Gaurav Khurana, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Koderma
30. Sri Ravi Prakash Tiwari, Civil Judge (Jr. Div.)-cum-Judge I/c., Latehar
31. Sri Gautam Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Ramgarh
32. Sri Neeraj Kumar, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
33. Sri Vikram Anand, S.D.J.M., Ranchi
34. Ms. Archana Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi

35. Mrs. Ruchi Dayal, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
36. Sri Rakesh Ranjan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
37. Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Ranchi
38. Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Ranchi
39. Ms. Kavitanjali Toppo, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Saraikela
40. Sri Manish Kumar Singh, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-14) scheduled to be held on 27th and 28th November, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-14) scheduled to be held on 27th and 28th November, 2021.

The topics proposed to be covered are:-

- * Latest Judgments and Directions of Hon'ble Court
- * Order 6, 7, 8, 9 of C.P.C.
- * Order 10, 11, 14, 17, 20, 21 of C.P.C.
- * Order 22, 23, 26, 32, 39 & 40 of C.P.C.
- * Interests & Costs Sec. 34, 35, 35A, 35B
- * CNT & SPT Act
- * Fair Trial
- * Inspection of Court and Office
- * Judgment writing/model Judgment
- * Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- * CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- Sunil Kumar Singh No.1
Registrar (Administration)

Memo No. 4087 /Apptt.

Dated, Ranchi, the 26.10.2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 751/JAJ dated 01.09.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner I/c., Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)